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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.454/KB/2017 C.P.No.518/2016

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12 th September 2017, 10.30 A.M.

Name of the Company Under Section		Alipurduar Enterprises Limited. 433,434,439		

MADHU SUDAN SARKAR ADVOCATE Petitioner

12/9/17

<u>12 09 2017 - T.P.No.454/KB/2017 - C.P.No.518/2016 - Alipurduar Enterprises Limited.</u>

ORDER

Ld. Lawyer on behalf of the petitioner is present.

This matter is transferred from the Hon'ble High Court at Calcutta which is filed under Section(s) 433, 434 and 439 of the Companies Act, 1956. Ld. Lawyer appearing on behalf of the petitioner submitted that he may be given liberty to file petition afresh under the IBC Code. Heard, prayer is allowed. Petitioner is allowed to file his application afresh under the IBC Code with due compliance of all statutory obligations.

Fixed on 11.10.2017.

Sd/ MANORAMA KUMARI MEMBER(J)